GOVERNMENT OF INDIA MINISTRY OF INFORMATION AND BROADCASTING

RAJYA SABHA UNSTARRED QUESTION NO. 1511 TO BE ANSWERED ON 24/12/2018

BAN ON TV CHANNELS

1511. SHRI K. SOMAPRASAD:

Will the Minister of INFORMATION AND BROADCASTING

be pleased to state:

- (a) the details of TV channels banned or restricted for telecast by Government during 2014-15 to 2017-18; and
- (b) the details of cases registered against the media during 2014-15 to 2017-18 and the nature of cases thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF INFORMATION & BROADCASTING [COL RAJYAVARDHAN RATHORE (Retd.)]

- (a): The Government takes various actions against TV Channels which are found to be violating the prescribed Programme and Advertising Codes formulated under the Cable Television Networks (Regulation) Act, 1995 including issuance of orders for taking-off transmission, Warnings, Advisories & Orders for apology scroll. Details of orders for taking channels off-air during the years 2014, 2015, 2016, 2017 and the current year are at **Annexure**.
- (b): At the instance of the Government, Delhi Police had registered an FIR dated 12.10.2017 under Section 2(2) of Criminal Law Amendment Act, 1990 against a Channel for telecast of wrong map of India.

ANNEXURE REFERRED TO THE REPLY TO PART (a) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 1511 FOR ANSWER ON 24/12/2018

Action Taken by Ministry of Information and Broadcasting on violation of Programme and Advertisement code by Private TV channels during the years 2014, 2015, 2016, 2017 and the current year.

Year - 2014

S.No.	Name of the Channel	Details of content telecast on TV channels	Details of action taken
1.	WB		Order dated 16.01.2014 was issued for taking the channel off air for one day.

Year - 2015

	<u>rear = 2015</u>			
S.No.	Name of	Details of content telecast	Details of action taken	
	the	on TV channels		
	Channel			
2.	NTV	Telecast a song-based programme 'Cine Colors'	An order dated 19.01.2015 was issued to the channel for taking the channel off air for seven day.	
3.	Satlon News	Telecast of News report about a private corporate party organised in a five star hotel on the Pune-Mumbai highway	An order was issued on 27.03.2015 to the channel to prohibit the transmission or retransmission of channel for 30 day.	
4.	Jai Hind	Telecast of 'A; certified film, titled 'Hai Harithe'	An order was issued on 07.04.2015 to the channel to prohibit the transmission or retransmission of channel for one day.	
5.	Aljazeera TV	Telecast of News report carried wrong graphical map of India repeatedly.	An order was issued on 10.04.2015 to the channel to prohibit the transmission or retransmission of channel for 5 day.	

YEAR-2016

S.No.	Name of the Channel	Details of content telecast on TV channels	Details of action taken
6.	NDTV INDIA	Telecast of news report on Pathankot terrorist attack	An order was issued on 02.11.2016 to the channel to prohibit the transmission or retransmission of channel for one day. (*)

7.	Care World	Telecast of obscene programme 'Kya Karu Mai Aab	An order was issued on 02.11.2016 to the channel to prohibit the transmission or retransmission of channel for seven day. (*)
8.	News Time Assam	Telecast of news report revealing the identity of minor boy	An order dated 2.11.2016 was issued to the channel to prohibit the transmission or re-
	News Time Assam	Telecast of News bulletins showing disturbing visuals of dead bodies	transmission of channel for one day (to carry out the three awards of one day off air
	New Time Assam	Telecast of News story defaming the image of MLA and denigrating women.	concurrently)

YEAR - 2017

S.No.	Name of the Channel	Details of content telecast on TV channels	Details of action taken
9.	V TV channel	Telecast a News programme 'Viral Truth' showing disturbing visuals of violence.	An order was issued on 12.12.2017 to the channel to prohibit the transmission or retransmission of channel for one day.
10.	DY 365 TV channel	Telecast a News report showing visuals denigrating child.	An order was issued on 13.12.2017 to the channel to prohibit the transmission or retransmission of channel for three days. (*)

YEAR - 2018

S.No.	Name of the Channel	Details of Content teleca on TV channels	ast	Details of action taken
11.	CVR Health	Telecast of obscorprogramme 'Healthy Nigon 29.12.2016 & 30.12.201	jhts'	An Order dated 5.9.2018 was issued to take the channel off air for 3 days from 8.9.2018 to
				11.9.2018

(*) The channels have gone to Court against Ministry's Orders.
